NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 110(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016

NAME OF THE COMPANY: M/s. Ms. Chandra Bala Modi & ANr. V/s. M/s. Synapse Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENT	ATION	SIGNATURE
2	Mr. U.K.	chaudhay sr	Bdv P-2	and R-4	Grang Gra
3		ohu vij			
4	Hiresh	Chandhary?	- R-3		Hirston
5.		n wadhwa			
b .		Dholakia	Petitions	en	B
<i>2.</i> 8.	Sander	Agrawal			
9.		Kalia hir. Afarwal	7 R-6	1	Jarsh & A
1	, (5-5	19.754			

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given 3 weeks time to file the rejoinder. Mr. Hitesh Choudhary learned counsel appearing for the respondent no.3 seeks and is given 3 weeks time to file the Vakalatnama and the reply.

List on 06.10.2016

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

Sd1-